(c) what remedial measures Government has taken or proposes to take to solve the severe power shortage in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRLK.C. VENUGOPAL): (a) and (b) The energy shortage in Maharashtra during September, October and November, 2011 increased to 14.6%, 20.6% and 19.6% respectively as compared to the respective shortage of 12.3%, 15.1% and 9.4% during the corresponding month of preceding year. Similarly, the peak shortage in Maharashtra during September, October and November, 2011 increased to 26%, 24.1% and 24.1% respectively as compared to the respective shortage of 17.5%, 19% and 19.4% during the corresponding month of preceding year.

The shortage of the order of 2,000 MW during the period September to November, 2011 was due to inadequate availability of coal, poor quality of coal, wet coal from Mahanadi Coalfields Limited because of flood in Orissa, wet coal from Western Coalfields Limited during the rainy season, strike by the workers of Singareni Collieries Company Limited in Andhra Pradesh because of Telangana agitation, ash dyke problem at Korba STPS and gas shortage at Ratnagiri Gas-based power plant.

(c) Electricity being a concurrent subject, responsibility for supply and distribution of electricity in the State lies with the concerned State Government / Power Utilities in the State. Government of India supplements the efforts of the State Governments by establishing power plants in the Central Sector through Central Public Sector Undertakings.

Additional allocation of 100 MW was provided to Maharashtra from the unallocated Central Generating Stations during the month of October, 2011 for addressing the immediate problem. Additional allocation of 1,375 MW has accrued to Maharashtra from the Central Generating Stations commissioned during the 11th Plan so far. Presently, Maharashtra has been provided allocation of 3,853-3,854 MW power from Central Generating Stations during different time slots of the day, including 469 to 470 MW unallocated power. The State will also get share as per prevailing guidelines from the Central Sector projects under construction.

Master plan for improved electricity infrastructure

†2133. MISS ANUSUIYA UIKEY: Will the Minister of POWER be pleased to state:

- (a) whether the Central Government is preparing a master Plan for the better availability of the infrastructural needs of electricity in order to foster industrial development;
 - (b) if so, the details of the cities and the States included in this master plan; and
- (c) the criteria under which the cities would be included in this master plan for better availability of electricity?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRLK.C. VENUGOPAL): (a) to (c) There is no specific Master Plan for availability and distribution of electricity for faster industrial development but for an overall improvement of the electricity distribution infrastructure in the country which would also foster industrial development, Ministry of Power, Govt, of India has launched Restructured Accelerated Power Development and Reforms Programme (R-APDRP) during the Eleventh Five Year Plan (2007-12) and Rajiv Gandhi Grameen Vidyutikaran Yojana during April, 2005.

Restructured-Accelerated Power Development and Reforms Programme (R-APDRP)

With the aim to reduce the AT&C losses up to 15% in the country and improvement in power distribution sector, Government of India has launched the Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) during 11th Plan period. The focus of R-APDRP is on actual demonstrable performance by utilities in terms of sustained AT&C loss reduction. Projects under the scheme are taken up in two Parts. The activities covered under each part are as follows:

Part - A: Preparation of Base-line data for the project area covering Consumer Indexing, GIS Mapping, Metering of Distribution Transformers and Feeders, and Automatic Data Logging for all Distribution Transformers and Feeders and SCADA / DMS system for big cities only. It will also include adoption of IT applications for meter reading, billing & collection, energy accounting & auditing, redressal of consumer grievances, establishment of IT enabled consumer service centers etc.

Part - B: Renovation, modernization and strengthening of 11 kV level Substations, Transformers/Transformer Centers, Re-conductoring of lines at 11 kV level and below, Load Bifurcation, Load Balancing, HVDS, installation of capacitor banks and mobile service centers etc. In exceptional cases, where sub-transmission system is weak, strengthening at 33 kV or 66 kV levels may also be considered.

The present status of the R-APDRP scheme is given below:

- Part-A (IT) projects worth Rs.5196.50Cr covering almost all the eligible towns (1402 Nos) in 29 states / UTs have been sanctioned.
- Part-A (SCADA) projects worth Rs.1385.87Cr covering all the eligible towns (60 Nos.) in 13
 States have been sanctioned.
- 1100 towns are eligible for Part-B projects. So far 1039 Part-B projects worth Rs.23658.18Cr in 19 States have been sanctioned.

Details of approved projects are given in the statement-I

Rajiv Gandhi Grameen Vidvutikaran Yoinal (RGGVY)

Rajiv Gandhi Grameen Vidyutikaran Yojana has been launched by the Govt. of India on 4th April, 2005 for providing access to electricity to all households in the country. Govt. of India approved the continuation of the scheme in XI Plan for attaining the goal of providing access to electricity to all households in the country with a capital subsidy of Rs.28,000 crores.

Under the scheme, projects are being financed with 90% Capital subsidy by the Central Government for provision of Rural Electricity Distribution Backbone (REDB), Creation of Village Electrification Infrastructure (VEI), Decentralised Distributed Generation (DDG). These would also cater to the requirement of agriculture and other activities including irrigation pumpsets, small and medium industries, khadi and village industries, cold chains, healthcare and education and Information Technology (IT). This will facilitate overall rural development, employment generation and poverty alleviation. 10% of the project cost is being contributed by states through own resources/ loans from financial institutions.

For projects to be eligible for capital subsidy under the scheme, prior commitment of the States would also be obtained before sanction of projects under the scheme for:

- i) Guarantee by State Government for a minimum daily supply of 6 8 hours of electricity in the RGGVY network with the assurance of meeting any deficit in this context by supplying electricity at subsidized tariff as required under the Electricity Act, 2003.
- ii) Deployment of franchisees for the management of rural distribution in projects financed under the scheme and to undertake steps necessary to operationalize the scheme.

iii) Provision of required subsidy in State Budget for BPL connections added under the scheme.

Under RGGVY Creation of Village Electrification Infrastructure (VEI) has been proposed for un-electrified habitations with a population of above 100.

Details of approved projects are given in the Statement-II.

Statement-I

Details of approved projects under R-APDRP

A. Details of projects sanctioned under Part-A of R-APDRP

(Figures in Rs. Cr.)

SI. No.	State	No of Projects	Sanctioned Project
		Sanctioned	Cost
1	2	3	4
Non-spec	cial Category States		
1	Andhra Pradesh	113	388.81
2	Bihar	71	194.60
3	Chandigarh	01	33.34
4	Chhattisgarh	20	122.45
5	Goa	4	110.74
6	Gujarat	84	230.72
7	Haryana	36	165.63
8	Jharkhand	30	160.61
9	Karnataka	98	391.14
10	Kerala	43	214.40
11	Madhya Pradesh	83	228.89
12	Maharashtra	130	324.42
13	Puducherry	4	27.53
14	Punjab	47	272.85
15	Rajasthan	87	315.93

1	2	3	4
16	Tamil Nadu	110	417.00
17	Uttar Pradesh	169	650.68
18	West Bengal	62	164.37
	Sub-Total	1192	4414.11
19	Arunachal Pradesh	10	37.68
20	Assam	67	173.78
21	Himachal Pradesh	14	96.41
22	J&K	30	151.99
23	Manipur	13	31.55
24	Meghalaya	9	33.99
25	Mizoram	9	35.12
26	Nagaland	9	34.58
27	Sikkim	2	26.30
28	Tripura	16	35.18
29	Uttarakhand	31	125.82
	Sub-Total	210	782.40
	Total:	1402	5196.50

B. Details of SCADA projects sanctioned under Part-A of R-APDRP

(Figures in Rs. Cr.)

SI.No	State	No of Projects Sanctioned	Sanctioned Project Cost
1	2	3	4
1	Andhra Pradesh	5	116.81
2	Assam	1	21.82
3	Bihar	1	23.21
4	Gujarat	6	138.51
5	Jammu & Kashmir	2	52.89
6	Kerala	3	83.15
7	Madhya Pradesh	5	102.94

	Total:	60	1385.87
13	West Bengal	3	32.94
12	Uttar Pradesh	11	266.55
11	Tamilnadu	7	182.17
10	Rajasthan	5	150.90
9	Punjab	3	52.36
8	Maharashtra	8	161.62
1	2	3	4

C. Details of projects sanctioned under Part-B of R-APDRP

SI. No.	Utility/ State	No of projects	Sanctioned Project
		(Towns/project area)	Cost
		Nos.	Rs. Cr
1	Andhra Pradesh	42	1056.59
2	Assam	56	391.41
3	Bihar	Ĭ	506.14
4	Chhattisgarh	16	216.56
5	Gujarat	63	993.78
6	Haryana	29	673.58
7	Himachal Pradesh	14	322.18
8	Jammu & Kashmir	30	1665.27
9	Karnataka	88	948.99
10	Kerala	42	872.17
11	Madhya Pradesh	82	1977.64
12	Maharashtra	122	3284.20
13	Punjab	42	1509.73
14	Rajasthan	82	1540.47
15	Sikkim	2	68.46
16	Tamil Nadu	87	3279.56
17	Uttar Pradesh	161	3283.59
18	Uttarakhand	30	392.63
19	West Bengal	50	675.23
	Total:	1039	23658.18

Statement-II

Details of State-wise approved projects under RGGY

SI. No.	State Proje	ects	Sand	ctioned in X	Plan						Projects San	ctioned in XI PI	an				
		No. of	No. of	No.	No.	No.	No.	Total	Sanc-	No.	No.	No.	No. of	No. of	No.	Total	Sanction
		Projects	District	of	of	of	of	Sanc-	tioned	of	of	of	electrified	un-	of	Sanctioned	(Awarded
				un-	electri-	un-	BPL	tioned	(Awarded/	Proj-	Districts * *	un-	villages	electrified	BPL	Project	Revise)
				electrified	fied	electri-	H/H	Project	Revised)	ects		elect-	covered	h/h	h/h	Cost	Project
				villages	villages	fied	covered	Cost	Project			rified		covered	covered	I (Rs.Cr.)	Cost
				covered	covered	h/h			Cost			villages		(Incl.			(Rs. Cr.)
						covered						covered		BPL)			
						(Incl.											
						BPL)											
1	2	3	4	5	6	7	8	9		10	11	12	13	14	15	16	
1	Andhra Pr.	17	17	0	21623	3166161	2114317	648.60	673.01	9	5	0	5858	787967	477823	191.93	219.33
2	Arunachal Pr.	2	2	237	321	7230	4377	43.30	67.98	14	14	1892	1435	69177	36433	494.38	857.56
3	Assam	3	3	903	1746	190663	148971	158.03	199.09	20	20	7622	11584	1224165	842685	1544.33	2154.97
4	Bihar	26	25	17125	0	843499	843499	1495.80	2307.89	17	13	6086	6651	5178537	1918956	1480.09	2163.49
5	Chhattisgarh	3	3	117	3504	270085	122326	148.94	164.44	13	11	1071	13651	1015460	677409	990.13	993.21
6	Gujarat	3	3	0	2409	243397	188471	60.84	67.07	22	22	0	15525	1352456	766679	299.59	277.40

1	2	3	4	5	6	7	8	9		10	11	12	13	14	15	16	
7	Haryana	4	4	0	1075	116814	49198	48.48	52,61	14	14	0	4910	452872	174875	148.92	170.06
8	Himachal Pr.	1	1	0	1118	2531	647	25.02	66.34	11	11	93	9548	33948	11801	180.23	275 . 53
9	J & K	3	3	103	1444	99088	59731	97.62	116.26	11	11	180	4606	196133	76999	538.31	735.28
10	Jharkhand	13	13	8727	4379	1469520	942319	1287.67	1861.52	9	9	11010	3243	1456740	749478	1374.94	1464.17
11	Karnataka	17	17	49	21152	1319939	631828	375.39	569.79	8	8	83	7039	612858	260111	224.71	320.35
12	Kerala	1	1	0	38	23799	17834	19.75	19.95	6	6	0	592	68937	38517	114.57	114. 57
13	м.Р.	8	8	115	9653	565912	311295	395.57	521.82	26	24	811	24737	2116473	1082371	1183.42	1299.68
14	Maharashtra	4	4	0	4052	355590	262538	78 .8 6	89.99	30	30	6	36240	2278152	1613853	634.58	729.66

1	2	3	4	5	6	7	8	9		10	11	12	13	14	15	16	
15	Manipur	2	2	186	270	25136	14447	64.07	88.11	7	7	696	1108	167012	92922	293.72	293.72
16	Meghalaya	2	2	174	797	41495	23676	45.99	56.36	5	5	1769	2739	147153	92771	244.42	385.63
17	Mizoram	2	2	90	209	15331	8618	41.75	113.58	6	6	47	361	29003	18799	62.50	154.38
18	Nagaland	2	2	12	279	21701	14290	16.25	38.28	9	9	93	873	121291	55610	94.92	225.80
19	Orissa	4	4	2602	4637	598625	335080	434.10	449.78	28	26	15293	24959	4259667	2907709	3180.99	3158.11
20	Punjab									17	17	0	11840	405023	148860	154.59	183.91
21	Rajasthan	25	24	1705	15608	1009310	699951	453.23	505.29	15	9	2749	19233	1220132	1050167	801.26	796.67
22	Sikkim	2	2	16	158	10320	3724	26.09	77.92	2	2	9	260	17846	7734	31.01	77.74

1	2	3	4	5	6	7	8	9		10	11	12	13	14	15	16	
23	Tamil Nadu									26	26	0	12416	1692235	545511	447.41	447.41
24	Tripura	1	1	48	72	20548	13119	19.57	35.35	3	3	112	570	208211	181611	111.89	133.19
25	Uttar Pradesh	64	65	30802	3287	1694075	1120648	2719.51	3769.92	0	0	0	0	0	0	44.00	44.00
26	Uttarakhand	13	13	1469	14105	357309	281615	643.89	760.14	0	0	0	0	0	0	0.00	
27	West Bengal	13	13	4283	0	145918	97847	385.03	485.27	15	4	290	24775	3828087	2601887	1959.60	2204.79
4.	Total	235	234	68763	111936	12613996	8310366	9733.35	13157.76	343	312	49912	244753	28939535	16431571	16826.43	19880.61